

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ramesh Chand Malviya will take up the following cases today i.e. on 14th August, 2026 at 2.15 P.M. in Court No. 107 (Cent. Building).

FOR ORDERS

1. C.R./144/2023 17	MD. MUNIR AHSAN ALIAS MUNIR HASSAN CV REVISION ALIAS MUNIR AHSAN VS BIHAR STATE SHIA WAQF BOARD HAJ BHAWAN AND ORS	MD. SHAMIMUL HODA ANUJ KUMAR	MD. ANJUM AKHTER SYED MOHAMMAD IBRAHIM QULI
With C.R./145/2023 17 1.1	MD MUNIR AHSAN ALIAS MUNIR HASSAN @ MUNNIR AHSAN VS BIHAR STATE SHIA WAQF BOARD AND ORS	MD. SHAMIMUL HODA ANUJ KUMAR	MD. ANJUM AKHTER SYED MOHAMMAD IBRAHIM QULI

Patna High Court
Dated, 14th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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